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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1741/99

New Delhi, this the 16th day of February, 2000.

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, V.C. (J)
HON'BLE MR. M.P.SINGH, MEMBER (A)

Manohar Ram, S/O Sh. Tilla Ram, Aged 34
years, R/O C-24, MEA Hostel, Kasturba
Gandhi Marg, New Delhi - 110001.

.....Applicant.

(By Advocate: Dr. D.C.Vohra)

VERSUS

- 1) Union of India Through the Foreign Secretary, Govt. of India, Ministry of External Affairs, South Block, New Delhi - 110011.
- 2) Ambassador of India Abu Dhabi through Ministry of External Affairs, South Block, New Delhi - 110011.

...Respondents.

(By Advocate: None)

O R D E R (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J):-

None appears for the respondents even on the second call. On the last occasion, it was made clear that in the absence of the respondents or if they not file any counter, the respondents are, therefore, set ex-party.

2. The only grievance of the applicant, who is one of the Officer of the Indian Foreign Service (IFS) 1991 batch, is that he has not been appointed as First Secretary w.e.f. September 15, 1998 alongwith other Senior Scale of IFS as given in the impugned order dated 14.9.98. In the impugned order, the Senior Officers of 1991 batch of IFS were shown as First Secretaries but learned counsel for the applicant contended that his name has not been shown. The applicant has also given a

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representation on 26.10.98 (Annexure A-12) against the non-inclusion of his name in the above order and that the same has not been disposed of. He also submits that the adverse remarks in his CR for the years 1996-97 have also been expunged. by an order dated 24.8.98. It is stated that his record of service is clean and that no adverse remarks thereafter have been communicated to him. No counter is filed.

3.. We, therefore, dispose of the OA with a direction to the respondents to consider the representation of the applicant and dispose of the same within a period of four weeks from the date of receipt of a copy of this order. No order as to costs.


(M.P.Singh)
Member (A)


(V.Rajagopala Reddy)
Vice Chairman (J)

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